

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1048/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Royal Cushion Vinyl Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	ASHISH PYASI	Advocate i/b DMC & DMC Associates Advocate for the Corporate Debtor	

**ORDER**

**CP 1048/I&BP/2017/NCLT/MB/MAH/2017**

1. Learned Representative from the side of the Petitioner is present. In respect of Application furnished under the Insolvency Process under section 10 of the Code, seeking time to furnish complete details. Granted, to remove the defects.
2. Adjourned to **12.09.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**Date : 04.08.2017.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**